

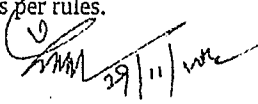
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI**

ORDER

For performing urgent misc. work like remand work, issuance of search warrants etc. after 5.00 p.m. on working days, Sundays and Court Holidays, the following Judicial Officers shall be on duty on the dates mentioned against their names with effect from 1st December to 25th December, 2022:-

No.	NAME OF JUDICIAL OFFICER	DESIGNATION	DATE	Sunday/ Holiday
1.	SH. AJAY GUPTA	SPL.JUDGE(PC ACT)(CBI)-03	01.12.2022	
2.	MS. SUNENA SHARMA	SPL.JUDGE(PC ACT)(CBI)-01	02.12.2022	
3.	SH. RAGHUBIR SINGH	SPL.JUDGE(PC ACT)(CBI)-18	03.12.2022	
4.	MS. GEETANJLI GOEL	SPL.JUDGE(PC ACT)(CBI)-24	04.12.2022	Sunday
5.	SH. SAMEER BAJPAI	SPL.JUDGE(PC ACT)(CBI)-14	05.12.2022	
6.	SH. BALWANT RAI BANSAL	SPL.JUDGE(PC ACT)(CBI)-17	06.12.2022	
7.	SH. PRASHANT KUMAR	SPL.JUDGE(PC ACT)(CBI)-07	07.12.2022	
8.	SH. RAKESH KUMAR-III	SPL.JUDGE(PC ACT)(CBI)-02	08.12.2022	
9.	MS. NEELOFER ABIDA PERVEEN	SPL.JUDGE(PC ACT)(CBI)-22	09.12.2022	
10.	SH. MOHD. FARRUKH	SPL.JUDGE(PC ACT)(CBI)-11	10.12.2022	Second Saturday
11.	SH. ANIL ANTIL	SPL.JUDGE(PC ACT)(CBI)-15	11.12.2022	Sunday
12.	SH. SATISH KUMAR ARORA	SPL.JUDGE(PC ACT)(CBI)-05	12.12.2022	
13.	SH. NARESH KUMAR LAKA	SPL.JUDGE(PC ACT)(CBI)-20	13.12.2022	
14.	SH. NAVEEN GUPTA	SPL.JUDGE(PC ACT)(CBI)-12	14.12.2022	
15.	SH. DIG VINAY SINGH	SPL.JUDGE(PC ACT)(ACB)-2	15.12.2022	
16.	SH. AMIT KUMAR	SPL.JUDGE(PC ACT)(CBI)-04	16.12.2022	
17.	MS. NAMRITA AGGARWAL	SPL.JUDGE(PC ACT)(CBI)-21	17.12.2022	
18.	SH. BHUPINDER SINGH	SPL.JUDGE(PC ACT)(CBI)-6	18.12.2022	Sunday
19.	SH. VIJAY KUMAR JHA	SPL.JUDGE(PC ACT)(CBI)-19	19.12.2022	
20.	MS. NIYAY BINDU	SPL.JUDGE(PC ACT)(CBI)-13	20.12.2022	
21.	SH. ASHWANI KUMAR SARPAL	SPL.JUDGE(PC ACT)(CBI)-08	21.12.2022	
22.	SH. ARUN BHARDWAJ	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-01	22.12.2022	
23.	SH. ARVIND KUMAR	SPL.JUDGE(PC ACT)(CBI)-10	23.12.2022	
24.	SH. MANOJ KUMAR NAGPAL	SPL.JUDGE(PC ACT)(CBI)-09	24.12.2022	
25.	SH. VIKAS DHULL	SPL.JUDGE(PC ACT)(CBI)-23	25.12.2022	Sunday

1. Bail/urgent applications shall be filed directly in the concerned Court of Special Judge (PC Act) CBI/ACB wherein the charge sheet has already been filed.
2. In case any officer proceeds on leave or is not available, the matter shall be placed before the Link Judicial Officer.
3. The Judicial Officers along with their staff who actually perform duties on Sundays and holidays (i.e. actually attending urgent misc. work like remand work, issuance of search warrants etc. on Sundays and Court Holidays) shall be entitled for compensatory leave, as per rules.


(VINAY KUMAR GUPTA)
Principal District & Sessions Judge-cum-
Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

No.D.R.(Spl.Judges)/RACC/Gaz./2022/ 33626-33689-C

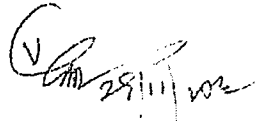
Dated, Delhi the 30/11/22

Copy digitally forwarded for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

Copy digitally forwarded for information and necessary action to :-

1. All Judicial Officers, Rouse Avenue Court, New Delhi.
2. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
3. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
4. The Director, Directorate of Enforcement, New Delhi.
5. The Director General (Prisons), Tihar Jail, New Delhi.
6. The Chief Prosecutor, CBI/ACB, RACC, New Delhi
7. The Website Committee, Tis Hazari Court, Delhi.
8. The Branch In-charge, Care Taking, Facilitation and Filing Section, RACC, New Delhi.
9. The In-charge, Computer Branch, RACC, New Delhi.
10. The Reader/P.S. to the undersigned.
11. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.


Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

12